

(a) whether the Government have launched any pilot project of Integrated Waste material;

(b) if so, the main features thereof; and

(c) the time by which the project is likely to become operational?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b) The Department of Science and Technology had initiated a pilot Project on Integrated Waste Management in 1989. Under the Project, the Department has set up a garbage processing plant for producing fuel pellets out of the household garbage at Deonar, Bombay.

The main features of the IWM Project are :

- To protect the environment getting deteriorated by the ever-increasing amount of garbage in landfills. The generation of fuel pellets from the household garbage not only gives an alternate fuel source but would also help the landfills being fulfilled.
- These fuel pellets have calorific value of the order 4000 k CL/Kg (equivalent to coal) with less than 15% as ash contents. These can be prepared in varying sizes. A number of users have been satisfied with the product.

(c) The plant is operational since June 1994.

Disposal of Hospital Waste

1655. SHRI R. SURENDER REDDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have laid down any rules and regulations/guidelines with regard to the proper and scientific disposal of hospital medical wastes emanating from hospitals, Nursing homes, clinical and research laboratories, veterinary clinic, etc.;

(b) if so, the details thereof;

(c) whether the Government are aware that presently due to the absence of the proper and scientific disposal of hospital wastes, various diseases are spreading;

(d) if so, the measures taken or proposed to be taken for disposal of wastes;

(e) whether the Government propose to consult and co-ordinate with the Ministry of Environment and Forests, as well as State Governments in the matter; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) and (b) Guidelines on control of Hospital acquired infection circulated to all States/ Union Territories, *inter-alia*, indicate, the procedure for discarding and disposal of hospital waste to avoid danger of re-use of used disposable material like syringes, needles, transfusion sets etc.

(c) No such report has been received.

(d) All Central Govt. hospitals have incinerator for

disposal of hospital wastes.

(e) and (f) The Ministry of Environment and Forests notified draft Bio-medical wastes (Management and Handling) Rules, 1995 under the Environment (Protection) Act, 1986 for wider circulation to the State Government and Public to receive suggestions and objections, if any. Suggestions received from subordinate Organisations/Institutions of Directorate General of Health Services have been sent to Ministry of Environment and Forests.

Central Administrative Tribunal

1656. SHRI BASUDEB ACHARIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Awards given by various Central Administrative Tribunals (CATs) are not being implemented by the various Ministries ; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARAT ALVA) : (a) and (b) The Ministries/Departments are responsible for implementing the orders of the Tribunal as expeditiously as possible. Information regarding the implementation of the orders is not required to be centrally maintained.

Railway Stations

1657. SHRI RAMESH CHENNITHALA : Will the PRIME MINISTER be pleased to state :

(a) the details of the Railway Stations developed in Kerala during the last three years;

(b) whether a large number of stations in the State do not have proper waiting rooms;

(c) if so, whether any time-bound scheme has been chalked out by the Government to provide these facilities;

(d) whether there is any proposal to involve private parties in development of the stations and the passenger facilities; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Works of development/ improvement/ modernisation have been undertaken at Irinjalakuda, Calicut, Chengannur, Ernakulam Junction, Ernakulam Town, Pattambi, Tellicherry, Trivandrum Central and Cannore Railway Stations at a total cost of Rs. 242.29 lakh during the last three years.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

T.B. Patients

1658. SHRIMATI VASUNDHARA RAJE :

SHRI GOPI NATH GAJPATHI :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :